

[English]

Indians Injured in Clashes with Iranian Refugees in West Germany

5097. SHRI SOMNATH RATH : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the news-item appeared in "Hindustan Times" of 29 August, 1986 that eight Indians were injured in a series of clashes with Iranian refugees in West Germany ;

(b) if so, what is the information of Government of India in this regard ; and

(c) steps taken by Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) and (c) Our Embassy in Bonn learnt on 28.8.86 that there had been a clash between Indian and Iranian asylum seekers on 27.8.86 at the residential dormitory in Passau in which eight Indians were reported to be seriously injured. The Embassy contacted the authorities concerned in Passau immediately and learnt that one of the eight injured persons, Jhalman Singh, had succumbed to injuries sustained by him. The Embassy requested the authorities for full particulars of the deceased alongwith a report on the incident. The same was received on 3.9.86, whereup on the next of kin of Shri Jhalman Singh and the Regional Passport Office, Jalandhar and Regional Passport Office, Delhi were informed of the death on the same day by "crash" message by the Embassy and instructions were sought regarding disposal of the body. Later, the body of Jhalman Singh was handed over to S/Shri Gurdev Singh Shanghara and Joginder Singh on 5.9.86 as desired by the next of kin, by the Embassy. The Embassy reliably learnt that the clash was the result of some local dispute, without political implications. After further investigations, the authorities

informed the Embassy that the clash between Indian and Iranian asylum seekers took place after some members from both the groups got drunk and entered into arguments.

Qatar's Immigration and Sponsorship Laws

5098. PROF. P. J. KURIEN : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the new immigration and sponsorship laws of the Qatar Government and its likely adverse impact on the Indian workers ; and

(b) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) The Qatar Government's new Immigration and Sponsorship laws will not be applicable to Indian workers only, but to all expatriate workers. However, our Mission in Qatar has been in contact with authorities there with a view to offer all possible help to the Indian workers.

Understanding between Pakistan and USA for Harboring Facilities to US Fleet

5099. SHRI NITYANANDA MISRA :
SHRI PRAKASH V. PATIL :
PROF. K.V. THOMAS :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that Pakistan has reached an understanding with the US Government to give all facilities to American defence fleet in one of its harbour ;

(b) whether it is also a fact that an American Fleet will soon visit the Pakistan's port ; and